

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.01.2026**

## **COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrarcourt>

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 465 of 2026 in Comp. App. (AT) No. ____ of 2026	Sharlene Mary Sequeira & Anr. Vs. Merwyn Savio Sequiera & Anr.	Anubha Rastogi
2.	I.A. No. 466 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Commercial Tax Department Government of Rajasthan Though Joint Commissioner Vs. Mamta Binani Resolution Professional Tamra Dhatu Udyog.	Vidhan Vyas
3.	I.A. No. 467 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mousumi Guha Thakurta and Ors. Vs. Run Kumar Gupta, Resolution Professional, Usashi Realstates Pvt. Ltd. And Anr.	Rohit Kumar
4.	I.A. No. 468 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kohinoor Building and Planning LLP Vs. Rajesh Ramnani, Resolution Professional & Ors.	Pradeep Yadav

**Copy to: -**

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order  
-sd/-  
Assistant Registrar**